

(d) the remedial steps taken by the Government in this matter ?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) Yes Sir.

(b) The CGHS is not buying Unani drugs from any blacklisted firms and fungus contaminated drugs from any firm. The CGHS buys quality drugs which are accepted for dispensary use after proper inspection by the approved Inspection Committee in the CGHS Unani Store.

(c) and (d) An enquiry has been conducted. The matter has been taken up by C.G.H.S. with the concerned firms and the process set out under the Drugs and Cosmetics Rules would be used if an infringement of the law has taken place.

Attack on Home Minister

*396. SHRI GINGEE N. RAMACHANDRAN :
SHRI R. SAMBASIVA RAO :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Union Government have received the report from the Government of Tamil Nadu on the bomb explosion in Coimbatore during the period of election, which was meant to be against the present Union Home Minister; ;

(b) if so, whether the Union Government have examined the report;

(c) if so, the main findings thereof;

(d) whether the Union Government are satisfied with the action taken by the State Government in this regard;

(e) if not, the action taken against those persons held responsible;

(f) the action taken by the Union Government for the failure of State Intelligence Agencies to detect the conspiracy in advance alongwith the directives issued to the concerned State Government; and

(g) the steps taken by the Government of Tamil Nadu to crush the ISI activities in State ?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (f) As per information furnished by the State Government of Tamil Nadu, the Special Investigation Team of the Crime Branch, CID constituted by the State Government to investigate the bomb blasts has reported that the bomb blasts which took place in Coimbatore on 14.2.1998 were planned by Al-Ummah to cause heavy loss to human lives and properties to avenge the loss suffered by Muslims during the communal

violence in November, 1997. It has also been reported that seven activists had been prepared to target Shri L.K. Advani. However, the whole matter is under investigation by a Commission of Inquiry appointed by the State Government and headed by Justice P.R. Gokulakrishnan, former Chief Justice of Gujarat High Court. The Commission is yet, to submit its report.

(g) The State Government have taken various steps to check the forces of fundamentalism and terrorism in the State. A number of persons have been arrested and cases registered against them. Raids are being organised for recovery of explosive substances. The Al-Ummah and the Jihad Committee have been declared as unlawful Organisations by the State Government. The State Government, has passed a Bill called the 'Tamil Nadu Prevention of Terrorist Activities Bill, 1998' during the last Assembly Session to take effective action against terrorists.

Mass Killings of Santhal Tribals

*397. SHRI VIJAY SINGH SOY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the details of action taken by the Union Government in connection with the mass killings of Santhal Tribals in the ethnic riots of Kokrajhar, Assam;

(b) the detail of the central forces deputed in the riot-affected areas of Kokrajhar since 1996;

(c) whether any Central investigation team has been deputed to Kokrajhar to study the situation;

(d) if so, the details thereof; and

(e) if not, the reasons therefor ?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) Government of India has taken various steps in connection with ethnic violence in Kokrajhar district of Assam involving Santhals. These include, *inter alia* :

(i) Deployment of additional units of Army and Central para-military forces in affected area.

(ii) An amount of Rs. 25 crores sanctioned for rehabilitation of victims of ethnic violence of Kokrajhar and Bongaigaon districts of Assam which occurred in 1996.

(iii) A Parliamentary team and a Central medical team has visited the refugee camps in the affected areas.

(iv) The situation is being closely monitored.

(b) Central forces including Army and Central Para-military forces have been deployed in violence affected areas of Kokrajhar district. Extent of such deployment varies from time to time depending on the situation and the overall availability of the forces.